NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

CP-868/2015

IN THE MATTER OF:

Bank Street Securities Private Ltd & Ors.

.. PETITIONER

SECTION:

Under Section 391 & 394

Order delivered on 13.12.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant

: -

For the Respondents

For the RD (N)

For the Intervener

: Mr. Ajeyo Sharma, Advocate

Mr. Amish Tandon, Advocate

ORDER

Learned Counsel for the petitioner is present. Heard.

Order is reserved subject to clarifications, if any.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 13.12.2017